

DIVISION BENCH
COURT - II

O-228

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/1868(KB)2019
COMP.APPL/62(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29TH APRIL 2024

IN THE MATTER OF	RAMRAO KRISHNAJI BARASKAR & ANR VS OM ELECTRICALS POWER PRIVATE LIMITED & ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Ms. Swapna Choubey, Adv.] For the Petitioner

Mr. Shaunak Mitra, Adv.] For the Respondents

Ms. Neha Somani, Pr. CS]

ORDER

1. Learned Counsel for the Petitioner present. Learned Counsel for the Respondents present.
2. List this matter on **12th June, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**